

23

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL HYDERABAD BENCH AT HYDERABAD

O.A.NO. 297/96

Date of Order: 1-3-96

Between:

1. M.V.S. Gurunath
2. D. Vidyasagar.
3. K. Raghuram Sharma

.. Applicant

and

1. Senior Divisional Personnel Officer,
S.C.Rly, Vijayawada Division,
Vijayawada, Krishna Dist.
2. Divisional Railway Manager,
S.C.Rly, Vijayawada Division,
Vijayawada, Krishna Dist.
3. General Manager, SC Rly,
Railnilayam, Secunderabad.

Respondents.

For the Applicant :- Mr. B. Narasimha Sarma, Advocate

For the Respondents: Mr. C.V. Malla Reddy, SC for Rlys.

~~xxxx/xxxx/xxxx~~

CORAM:

THE HON'BLE MR. H. RAJENDRA PRASAD: MEMBER (ADMN)

(24)

O.A. 297/96.

Dt. of Decision : 01-03-96.

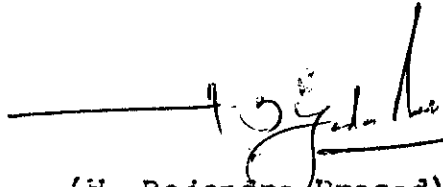
ORDER

I As per Hon'ble Shri H. Rajendra Prasad, Member (Admn.) I

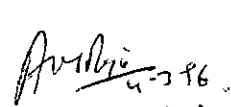
Heard Shri B. Narasimha Sarma, learned counsel
for the applicants and Shri C.V. Malla Reddy, learned counsel
for the respondents.

2. It is directed that the contents of this OA may be
examined and action taken in terms of the judgement dt.14-11-94
in OA.No. 1252/94 (K. Venkateswaralu and Ors Vs. General Manager,
SC Rly, and Others). The same may be done within 90 days from
the date of receipt of a copy of this order.

3. Thus, the OA is disposed of at the admission stage.
No costs.


(H. Rajendra Prasad)
Member (Admn.)

Dated : The 1st March 1996.
(Dictated in Open Court)


Deputy Registrar (J)CC

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To

1. The Senior Divisional Personnel Officer,
SC Rly, Vijayawada Division,
Vijayawada, Krishna Dist.
2. The Divisional Railway Manager, SC Rly,
Vijayawada Division, Vijayawada, Krishna Dist.
3. The General Manager, SC Rly,
Railnilayam, Secunderabad.
4. One copy to Mr.B.Narasimha Sarma, Advocate, 3-5-926/19/A
Himayatnagar, Hyderabad.
5. One copy to Mr.C.V.Malla Reddy, SC for Rlys, CAT.Hyd.
6. One copy to Library, CAT.Hyd.
7. One spare copy.

pvm

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02/18/96

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COMPARED BY

APPRO

IN THE CENTRAL ADMINISTRATIVE
HYDERABAD BENCH AT HYDERA

THE HON'BLE MR. JUSTICE V. NEELADRI R
VICE CHAIRMAN

AND

THE HON'BLE MR. A. Ramesh Prasad
R. RANGARAJAN : M(A)

Dated: 1 - 3 - 1996

ORDER/JUDGMENT

M.A./R.A./C.A.No.

in

O.A.No. 297/96

T.A.No.

(w.p.No.)

Admitted and Interim directions
issued.

Allowed.

Disposed of with directions

Dismissed.

Dismissed as withdrawn.

Dismissed for default.

Ordered/Rejected.

No order as to costs.

No Spare Copy

केन्द्रीय प्रशासनिक अधिकरण
Central Administrative Tribunal

बेचन/DESPATCH

11 MAR 1996

हैदराबाद बेंच
HYDERABAD BENCH